



**Government of Jammu and Kashmir
General Administration Department**

(Services) Civil Secretariat,
Jammu/Srinagar.

Subject: Implementation of Jammu & Kashmir Human Resource Management System - JKHRMS.

Circular No.: 35-JK(GAD) of 2022

Dated: 12.10.2022

In order to provide an integrated platform for various employee related services like maintenance of service book vis-à-vis service record of the employees in digital format, postings and promotions, the Government intends to launch Jammu & Kashmir Human Resource Management System (JKHRMS) in the Union Territory of Jammu and Kashmir. Besides the information related to service, the portal will be a unified platform for access to salary slip, GP fund, Income tax statement, SLI subscription etc. JKHRMS, a web based solution, would also provide an easy access to other employee related services like Employees Performance Monitoring (EPM) System and Property Returns System (PRS) on a single platform.

The service related information i.e. Basic Information, Initial appointment/Joining, qualification, contact, posting, promotion details etc. of all the employees working in UT of J&K, already captured under Centralized Personnel Information System (CPIS), has been integrated with the proposed Jammu & Kashmir Human Resource Management System (JKHRMS). In order to ensure smooth implementation of the Jammu & Kashmir Human Resource Management System - JKHRMS, it is imperative that the details of the employees captured in various formats must be correct and updated.

Rajesh Kumar
12/10/22

The portal of Jammu & Kashmir Human Resource Management System (JKHRMS) shall be made live on **17.10.2022** and can be accessed at <https://hrms.jk.gov.in>. The employees can register themselves by using CPIS Numbers and check the basic as well as other service related details. In case the employee related information is not updated or incorrect, the employee must fill up the requisite 'Correction Form' available on the dashboard and send it to DDO for approval. The informative videos regarding registration, filling up of correction forms etc. shall also be made available on the portal for facilitation of the employees.

Accordingly, it is impressed upon employees of all the Departments across Union Territory of J&K to visit Jammu & Kashmir Human Resource Management System (JKHRMS) on <https://hrms.jk.gov.in> from 17.10.2022 onwards and register on the system by using CPIS Numbers and check/modify their basic as well as other service related details.

All DDOs shall ensure that the information of all employees under their control is updated and verified as per service record of the employee. DDOs shall be personally responsible for any mismatch in the verification of all formats. **Further, salary for the month of October, 2022 shall be disbursed only in favour of such employees who have registered/updated their service details on the JKHRMS portal and concerned DDOs have verified the same.**

Roop Singh
12/10/22

Sd/-
(Dr. Piyush Singla) IAS,
Secretary to the Government.

No. GAD-SERVOGENL/165/2022-09

Dated:12.10.2022

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Director General, IMPARD, J&K.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Kashmir/Jammu.
9. Chairperson, J&K Special Tribunal.
10. Director, Information, J&K.
11. All Deputy Commissioners.
12. Director, Archives, Archaeology and Museums, J&K.
13. All Heads of the Departments/Managing Directors/Secretary, Advisory Boards.
14. Registrar General, J&K High Court, Jammu.
15. Secretary J&K Public Service Commission/SSB/BoPEE.
16. Director Estates, J&K.
17. Director, Archives, Archaeology & Museums, J&K.
18. Secretary, J&K Legislative Assembly.
19. Secretary, Academy of Art, Culture & Languages.
20. General Manager, Government Press, Srinagar/Jammu.
21. Private Secretary to the Chief Secretary, J&K.
22. Private Secretary to Advisor (B) to the Lieutenant Governor.

23. Private Secretary to Secretary to the Government, General Administration Department.
24. Incharge Website GAD.
25. Circular/Stock file.


(Rbopali Arora) 12/10/22

Under Secretary to the Government.

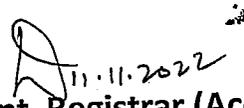
HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

No: 3492A/C-AR/22-3493A/C-AR/2022

Dated: 11.11.2022

Copy of the above forwarded to:

1. All the Officers/officials of the High Court Wing Jammu for information and with the request to register on Jammu & Kashmir Human Resource Management System (JKHRMS) (<https://hrms.jk.gov.in>) and check/modify their Basic as well as other service related details on the system by using CPIS Number(s).
2. Incharge NIC, High Court Wing Jammu for uploading the Circular on the official website of the High Court.
3. Office file.


11.11.2022
Assistant Registrar (Accts)